

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA No. 228/JP/2020
निर्धारण वर्ष / Assessment Year :2014-15

Smt. Suman Daga, B-13D, Shiv Marg, Bani Park, Jaipur, Rajasthan-302005.	बनाम Vs.	I.T.O., Ward 3(4), Jaipur.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: ABXPD 6047 N		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: Withdrawal application filed
राजस्व की ओर से / Revenue by: Shri A.S. Nehra (Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 11/06/2021
उदघोषणा की तारीख / Date of Pronouncement : 11/06/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

This appeal has been filed by the assessee against the order of the
Id. CIT(A)-1, Jaipur dated 16/01/2020 for the A.Y. 2014-15.

2. The hearing of the appeal was concluded through video conference
in view of the prevailing situation of Covid-19 Pandemic.

3. The authorized representative of the assessee has filed an
application for withdrawal of the present appeal. The contention made in
the said application reads as under:

*"With reference to above subject, we thereby request you to kindly
allow us to retract the appeal filed by us as the assessee is willing
to set aside the case by enrolling in the VIVAD SE VISWAS' scheme
and has already deposited a sum of Rs. 3,00,000/- against the*

same. Hence, we make a kind request before your honour to consider the same.

It is requested from you to kindly do the needful and oblige.

Thanking you

Yours faithfully

Sd/-

*For Devendra Pareek & Co.
Chartered Accountants"*

4. The Id DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.
5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit the assessee to withdraw its appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.
6. In the result, this appeal of the assessee is dismissed.

Order pronounced in the open court on 11th June, 2021.

Sd/-

(विक्रम सिंह यादव)

(VIKRAM SINGH YADAV)

लेखा सदस्य / Accountant Member

Sd/-

(संदीप गोसाईं)

(SANDEEP GOSAIN)

न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 11/06/2021

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Smt. Suman Daga, Jaipur.
2. प्रत्यर्थी / The Respondent- The I.T.O., Ward 3(4), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)

5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर/DR, ITAT, Jaipur
6. गार्ड फाईल/ Guard File (ITA No. 228/JP/2020)

आदेशानुसार/ By order,

सहायक पंजीकार/Asst. Registrar